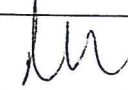


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
261/16	11/17	Hearing	433 (e)	Aradhya Concrete Pproducts Vs Sreeshwar Electricals Pvt.Ltd

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (Petitioner Respondent)	SIGNATURE
	M. THIRUMALESH 9845557715		

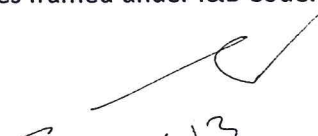
**RAJESH S.**  
ADVOCATE


8123976374  
(Petitioner)

  
(RAJESH S)

Counsel for petitioner is present. Shri M. Thirumalesh, Advocate, filed vakalat for Respondents.

For objections, if any, posted to 11.04.2017. Counsel for petitioner is directed to comply with relevant Rules framed under I&B Code.

  
MEMBER (J)

  
MEMBER (T)